

Declaration of Assets and Liabilities

Year 2023-24

I, Md Quayam Ahmad Ashrafi, son of Late Md Zahir aged 47 years belonging to Bihar Vidhan Sabha service and presently working as Office Attendant give here in below the details of the assets (Immovable, Movable, Bank Balance, etc.) of myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joints name indicating the extent of joint ownership will also have to be given)

Sr.No.	Description	Self	SpouseName(s): Rabiya Begum	Dependant-1 Name: Hoor Fatima	Dependant-2 Name:	Dependant-3 Etc.Name
(i)	Cash	10000/-	5,000/-	-NIL-	-NIL-	-NIL-
(ii)	Deposits in Banks, Financial Institutions And non-banking Financial Companies	1,00,000/-in SBI BVM 10000/- in PNB Account	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Bonds, Debentures and Shares in companies	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	5940/- Yearly PLI	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Motor Vehicles (details of make etc.)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(vi)	Jewellery (give details of weight and value)	-NIL-	Gold- 30 gm Silver-250 gm	-NIL-	-NIL-	-NIL-
(vii)	Other assets, such as values of claims/interests	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Note : Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*Md Quayam*



**B. Details of Immovable assets**

[ Note : Properties in joint ownership indicating the extent of joint wonership will also have to be indicated ]

Sr. No.	Description	Self	Spouse Name(s):	Dependant-1 Name:	Dependant-2 Name:	Dependant-3 Etc.Name
(i)	Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement ) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(ii)	(i) Non-Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement ) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential ) - location(s) - Survey / door number(s) -Extent (Total measurement ) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Houses/Apartments, etc. - location(s) - Survey/door number(s) -Extent (Total measurement ) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Other (such as interest in property )	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues :-  
( Note : Please give separate details for each item )

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on .... 30-01-2024
(a)	(i) Loans from Banks	SBI BVM LOAN – 8,00,000/- SBI- 3,50,000/-	6,36,000/- 3,42,000

*Md. Ouyaz*



	(ii) Loans from financial Institutions	-NIL-	-NIL-
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	-NIL-	-NIL-
	(b) dues to departments dealing with supply of water.	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-
	(d) dues to departments dealing with telephones	-NIL-	-NIL-
	(e) dues to departments dealing with government transport (including aircraft and helicopters )	-NIL-	-NIL-
	(f) Other dues, in any	-NIL-	-NIL-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give a also permanent Account Number (PAN)]	PAN No- BCIPA3010K	-NIL-
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.]	-NIL-	-NIL-
	(iii) Sales Tax [Only in case of property business ]	-NIL-	-NIL-
	(iv) Property Tax	-NIL-	-NIL-

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**C. Personal Details**

GPF/CPF/PRAN No. :-

PTS/BLA-1169

Gender :- (M/F)

M

Date of Birth :- (DD/MM/YYYY)

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Class/Group :- (A/B/C)

C

Office Attendant

Cadre :-

Bihar Vidhan Sabha Secretariat Service

(Full name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District:-

BHAGALPUR

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ..... *Md. Quayam* .....

Place :...Patna.

Name of Employee – Md Quayam Ahmad Ashrafi

Designation – **Office Attendant**

Date:...05-02-2024

Department - **Bihar Vidhan Sabha Sachiwalaya, Patna**